

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 96/Chd/Pb/2017

In the matter of:

Rajesh Kumar Soni. ...Petitioner/Operational Creditor

Versus

M/s Mahajan Engineering Works
Pvt. Ltd. ...Respondent/Corporate Debtor

Present: Mr. Rakesh Bhatia, Advocate for the petitioner.
Mr. Umesh Mahajan, Director in person for the respondent.

Mr. Umesh Mahajan, Director of the respondent-company submits that Mr. Vineet Sehgal, Advocate was unable to come due to some personal difficulty. Reply/objections and even Power of Attorney have not been filed. In the interest of justice adjourned to 06.11.2017 for arguments. Reply/objections, if any, be filed by the next date with copy advance to the counsel opposite. It is made clear that no request for further adjournment shall be entertained.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 02, 2017
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